

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 260/Confdl./2025 Bilaspur, dated the 26/03/2025
II-2-17/2001 (Part – IV)

Copy of Order No. F. 19-02/2025/54 dated 26.03.2025 issued by the Principal Secretary, Government of Chhattisgarh, Scheduled Castes and Scheduled Tribes Welfare Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Shri Kamlesh Kumar Jurri, District and Additional Sessions Judge, F.T.S.C (POCSO), Kondagaon *for information and compliance. He is directed to take over charge at his new place of posting **on or before 01.04.2025** and send his handing and taking over charge reports.*
22. Principal District & Sessions Judge, Kondagaon for information. She is requested to impress upon transferred Officer that if he is in occupation of Government accommodation, he should vacate the Government accomodation **by 01.04.2025.**
23. Principal District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur /Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Principal Secretary, Government of Chhattisgarh, Scheduled Castes and Scheduled Tribes Welfare Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur
30. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
32. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.

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33. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
35. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
36. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
आदिम जाति विकास विभाग, अनुसूचित जाति विकास विभाग तथा
पिछड़ा वर्ग एवं अल्पसंख्यक विकास विभाग
::मंत्रालय::

महानदी भवन, नवा रायपुर, अटल नगर।

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//आदेश//

नवा रायपुर, दिनांक 26/03/2025

क्रमांक एफ 19-02/2025/54:: विधि और विधायी कार्य विभाग, मंत्रालय, नवा रायपुर के आदेश क्रमांक 1328/973/XXI-B/C.G./2025 दिनांक 21.03.2025 द्वारा श्री कमलेश कुमार जुर्गी, जिला एवं अपर सत्र न्यायाधीश, जिला-कोण्डागांव की सेवाएं माननीय उच्च न्यायालय, बिलासपुर (छ.ग.) से लेते हुए प्रतिनियुक्ति पर इस विभाग में पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण के पद पर पदस्थापना हेतु सौंपी गई है।

2/ राज्य शासन एतद्वारा श्री कमलेश कुमार जुर्गी, जिला एवं अपर सत्र न्यायाधीश, जिला-कोण्डागांव की सेवाएं प्रतिनियुक्ति पर लेते हुए, उन्हें छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर में पीठासीन अधिकारी के पद पर पदस्थ करता है।

3/ उक्त पदस्थापना के फलस्वरूप श्रीमती किरण चतुर्वेदी, पीठासीन अधिकारी, छत्तीसगढ़ राज्य वक्फ अधिकरण, रायपुर की सेवाएं उनके पैतृक विभाग (विधि और विधायी कार्य विभाग) को वापस लौटाई जाती है।

छत्तीसगढ़ के राज्यपाल के नाम से तथा
आदेशानुसार

(सोनमणि बोरा)

प्रमुख सचिव

छत्तीसगढ़ शासन

आदिम जाति विकास विभाग

अनुसूचित जाति विकास विभाग

पिछड़ा वर्ग एवं अल्पसंख्यक विकास विभाग

नवा रायपुर, दिनांक 26/03/2025

पृ0क्रमांक एफ 19-02/2025/54

प्रतिलिपि:-

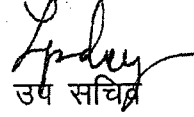
1. विशेष सहायक, मान. मंत्रीजी, आदिम जाति तथा अनुसूचित जनजाति विकास विभाग, मंत्रालय, नवा रायपुर
2. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर (छ.ग.)
3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, नवा रायपुर की ओर उनके आदेश क्र 1328/973/XXI-B/C.G./2025 दिनांक 21.03.2025 के संदर्भ में

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4. स्टॉफ ऑफिसर, प्रमुख सचिव, आदिम जाति तथा अनुसूचित जाति विकास विभाग, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर (छ.ग.)
5. महालेखाकार (लेखा एवं हकदारी)छ.ग., जीरो प्वाइंट, बलौदाबाजार रोड, रायपुर(छ.ग.)
6. आयुक्त, आदिम जाति तथा अनुसूचित जाति विकास, इन्द्रावती भवन, नवा रायपुर अटल नगर (छ.ग.)
7. कलेक्टर, जिला-रायपुर/कोण्डागांव (छ.ग.)
8. मुख्य कार्यपालन अधिकारी, छ.ग. राज्य वक्फ अधिकरण, रायपुर (छ.ग.)
9. जिला कोषालय अधिकारी, रायपुर/कोण्डागांव, छत्तीसगढ़
10. संबंधित श्री छत्तीसगढ़ की ओर पालनार्थ
11. श्रीमती किरण चतुर्वेदी, पीठासीन अधिकारी, छ.ग. राज्य वक्फ अधिकरण, रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
12. आर्डर बुक।


उप सचिव

छत्तीसगढ़ शासन
आदिम जाति विकास विभाग
अनुसूचित जाति विकास विभाग
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